

(25)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM



PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : TP (HC)/8 & 9 /CAA/2017

NAME OF THE TRANSFEROR. : BRIGHT SHARES AND STOCKS PVT LTD

NAME OF THE TRANSFERRE : SOUTH INDIA STOCK BROKING SERVICES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	<del>Sri</del> Vinod Kumar	Counsel for Objector (NSDL)	for Vinod Kumar 
2.	R SUBRAMANIAN	Counsel for PRAXASH GOILLAWAY (BRIGHT STOCKS & LTD)	

**ORDER**

Counsel for petitioner present. Counsel for Objector present and filed an affidavit in support of the memo already filed. He also filed rejoinder in respect of the counter to the objector filed by the petitioner. Copy of the affidavit and the rejoinder are furnished to the other side. Representative of the Official Liquidator present and stated that he is filing the report today. He is directed to furnish copy of the same to the counsel for petitioner and counsel for objector. The order dated 11.10.2017 is extended till the next date of hearing. Put up on 23.11.2017 at 10.30 A.M.

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)

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